

जांच करा कर ऐसे लोगों को काम की सुविधा आवश्यक प्रदान करायें। निहित स्वार्थी लोगों को अन्यायपूर्ण ढंग से स्वार्थपूर्ति का अवसर नहीं मिलना चाहिए। किसी प्रकार की भेदभाव की नीति न अपनाई जाए, अन्यथा भुक्तभोगियों का असंतोष किसी भी समय भड़क सकता है।

अन्त में मैं सम्बन्धित कारखाने में उत्पन्न अव्यवस्था की ओर भी माननीय मंत्री जी का ध्यान आकृष्ट करूंगा। यह आरोपित किया जा रहा है कि वहाँ के स्टोर से लाखों रुपये मूल्य के सामान चोरी चले गए हैं इस बात को ले कर कर्मचारियों में बड़ा असंतोष व्याप्त है। उन्होंने सुरक्षा अधिकारी एवं स्टोर अधीक्षक के निलम्बन की मांग की है। अपनी मांगों को ले कर कर्मचारी हड़ताल भी कर चुके हैं। अतः मेरा आग्रह है कि कारखाने के कार्यकलापों पर आवश्यक निगरानी रखी जाए एवं ईंगित अनियमितताओं एवं अव्यवस्थाओं की जांच कर उपयुक्त कार्यवाही की जाये।

(iii) SUPPLY OF MORE RAILWAY WAGONS TO GUJARAT

**SHRI DIGVIJAY SINH** (Surendranagar): About 2,400 railway wagons per month have been allocated to the State of Gujarat, but the actual fulfilment has been only about 33 per cent, causing great hardship. Immediate remedial measures are sought for providing adequate wagons within one month, even if importation is necessary to overcome this critical situation.

(iv) PROGRAMME UNDERTAKEN BY SHIMILIPAL FOREST DEVELOPMENT CORPORATION IN MAYURBHANJ, ORISSA

**SHRI MANMOHAN TUDU** (Mayurbhanj) Mr. Speaker, Sir, in the district of Mayurbhanj,

Orissa, Shimilipal Forest is predominantly inhabited by Adivasis belonging to the different tribes. Now, the programme undertaken by Shimilipal Forest Development Corporation is being implemented in this area. This is a Central Government programme that is being implemented by the State Government.

In the name of the implementation of programme, the possession of the entire area has been done and the demarcating lines have been drawn. In this process, 50 thousand tribal people are being evicted from their respective residential houses and they are being deprived of the fruits of their labour and forest products on which they were traditionally depending for their livelihood. The programme, therefore, is being resisted by the inhabitants of that locality. The inhabitants of that area are now facing starvation and denied access to the forest. Even Atheradeuli Cave temple which is a centre of religious worship of Adivasis which is a legendary place and called the capital of King Virat in Mahabharat has been taken over by the Shimilipal Forest Development Corporation and Adivasis and others are denied their fundamental rights to worship at this place.

I, therefore, urge upon the Government of India to examine the matter and take appropriate steps not to disturb the local inhabitants from their residential areas and their accessibility for the forest products. The religious Atheradeuli Cave be kept open for religious worship as has been the practice for ages. The Shimilipal Forest Development Corporation should be directed accordingly to operate in areas outside the village boundary. This issue involves the life and death of 50,000 people of my constituency. There will be serious breakdown of law and order in this area and the uncontrolled wrath of tribals may descend upon